

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 90/(MAH)/2014
CA No. 26/2015

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2017

NAME OF THE PARTIES: Mr. Mukesh Kothari
V/s.
M/s. Jetex Carburettors Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Vishnu Shuam,	Advocate, Phoenix legal for Respondents	

ORDER

CA 26/2015 in CP 90/397-398/NCLT/MB/MAH/2014

The Counsel appearing on behalf of the Respondent having candidly submitted that
the Petitioner Counsel could not appear for he is unwell, list this matter for hearing on
24.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)